

- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1985 published in Notification No. G.S.R. 835 in Gazette of India dated the 7th September, 1985.
- (vii) The Indian Administrative Service (Pay) Ninth Amendment Rules, 1985 published in Notification No. G.S.R. 919 in Gazette of India dated the 5th October, 1985.
- (viii) The All India Services (Conduct) Amendment Rules, 1985 published in Notification No. G.S.R. 1009 in Gazette of India dated the 2nd November, 1985.
- (ix) The All India Services (Study Leave) Amendment Regulations, 1985 published in Notification No. G.S.R. 1040 in Gazette of India dated the 9th November, 1985.

[Placed in Libray See No. LT-1459/85]

12.10 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha.

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Bonded Labour System (Abolition) Amendment Bill, 1985 which has been passed by the Rajya Sabha at its sitting held on the 19th November, 1985”.

BONDED LABOUR SYSTEM (ABOLITION) AMENDMENT BILL—AS PASSED BY RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Bonded Labour System (Abolition) Amendment Bill, 1985 as passed by Rajya Sabha.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixth Report

[English]

SHRI M. THAMBI DURAI (Dharam-puri) : Sir, I beg to present the Sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

Seventeenth Report and Minutes

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Seventeenth Report (Hindi and English versions) of the Estimates committee on the Ministry of Finance, Department of Economic Affairs—Reclassification of Transactions relating to Defence Pensions, and Minutes of the sittings of the committee relating thereto.

12.14 hrs.

RE : CALLING ATTENTION

[English]

MR. SPEAKER : Now, we take up calling Attention.

PROF. MADHU DANDAVATE (Rajapur) : I have suggestion. The textile policy is a very important subject and you will find that only three parties find a mention in this calling Attention. I would request you to convert this to under 193 discussion. It is a problem which affects Maharashtra, Karnataka, Andhra Pradesh, Bihar.

MR. SPEAKER : Professor, we also discussed this aspect in the meeting. I am not averse to that at all, but there is a question of finding time. You will have to find time.

SHRI S. JAIPAL REDDY (Mahbubnagar) : It concerns millions of handloom weavers.

MR. SPEAKER : Mr. Reddy, why don't you understand? Why do you get agitated? We have discussed this problem threadbare.